## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 162(ND)/2013 CA NO.

CORAM:

PRESENT : SH. R.VARDARAJAN Hon'ble Member (J) SH.S.K.MOHAPATRA Hon'ble Member (T)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s. Shri Pradeep Kenodia

V/s

M/s Precision Eletronics Pvt Ltd . & Ors .

## **SECTION OF THE COMPANIES ACT: 397/398**

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURI Petitioners 1-3 Tarig Khan Adv. VIPUL KUMAK 2. Adv. Respondent Nos. 2,3

## ORDER

Both the parties are present. It is reported on behalf of Respondent-2 and Respondent-3 that the matter is pending in the Punjab and Haryana High Court and the date fixed before the Hon'ble High court is on 29th September 2016. This matter has been transferred from Court No.2 to Principal bench. Call this matter on 6<sup>th</sup> October 2016.

DUZ) (R. KARADHARADA (R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26<sup>th</sup> August, 2016 A.K. Arora